208	Written Answers to		[RAJYA SA	Unstarred Questions			
1	2	3	4	5	6	7	8
32.	Dadar and Nagar Haveli			0.00	0.00	0.00	0.00
33.	Daman and Diu			0.00	0.00	0.00	0.00
34.	Delhi			0.00	0.00	0.00	0.00
35.	Lakshadweep			0.00	0.00	0.00	0.00
36.	Puducherry		1.79	0.10	0.04	0.00	0.00
	NHAI			390.00	390.00	120.00	120.00

Uniform code for PWDs to secure driving licences

2174. PROF. M. V. RAJEEV GOWDA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether in the light of difference in procedure prevalent across States the Ministry is considering to bring in a uniform code to help Persons with Disabilities (PwDs) secure Driving Licences;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) Provisions regarding issue of driving licence including issue of driving licences to the Persons with Disabilities (PwDs) are contained in Chapter-II of the Motor Vehicles Act, 1988 and Chapter-II of the Central Motor Vehicles Rules, 1989. Further, proviso to sub-section (4) of section 8 of the said Act provides that a learner's license limited to driving an invalid carriage may be issued to the applicant, if the licensing authority is satisfied that he is fit to drive such a carriage. The Motor Vehicles Act, 1988 and the Central Motor Vehicles Rules, 1989 are uniformly applicable throughout the county.

Status of National Highways

2175. SHRI T. RATHINAVEL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government has built around 73 per cent more National Highways in its first four years till 2017-18 as compared to the last four years of the previous Government;